

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH
O.A.No.264/2013**

Wednesday, this the 22nd day of May, 2013

CORAM:

**HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

B.Mohanam
Formerly R.D.O, Kollam
Residing at Kailasam
Maruthoorkulangara North
Alaumkadavu P.O
Karunagappally, Kollam – 690 573

...Applicant

(By Advocate Mr.P.K Manoj Kumar)

Versus

1. Union of India represented by the
Secretary to Government
Ministry of Personnel, Public Grievance and Pension
Department of Personnel and Training
Central Secretariat
New Delhi – 110 001
2. Union Public Service Commission
Dholpur House,
Shajahan Road
New Delhi – 110 001
Represented by its Secretary
3. The Selection Committee of the Union Public Service
Commission for Appointment by Promotion to the I.A.S
Kerala Cadre represented by the Chairman U.P.S.C
Shajahan Road, New Delhi – 110 001
4. The State of Kerala, represented by the
Chief Secretary to Government, General Administration
Special(A) Department, Government Secretariat
Thiruvananthapuram – 695 001

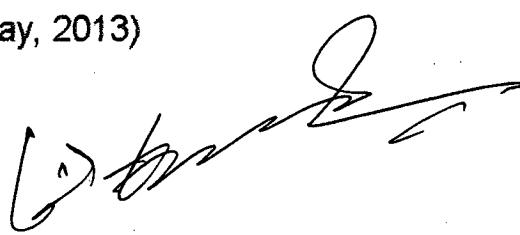
(By Advocate Mr.Sunil Jacob Jose, SCGSC (R1), Mr.M Rajeev GP (R4), and Mr.Thomas Mathew Nellimoottil (R2&3))

This application having been heard on 22.05.2013 this Tribunal on the same day delivered the following :-

ORDER**HON'BLE DR.K.B.S RAJAN, JUDICIAL MEMBER**

According to the counsel for the applicant the grievance of the applicant has since been redressed by the Department and as such, he prayed for closure of the Original Application. Prayer is allowed and accordingly the Original Application is closed without any further orders. No costs.

(Dated this the 22nd day of May, 2013)



**K.GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**

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